applications have since been approved and letters of intent granted to the concerned undertakings, 20 have been rejected/otherwise disposed of and the remaining one application, which has been received in March, 1988, has not yet been disposed off.

MR. SPEAKER: Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

### [Translation]

#### Leasing out of Property of Khadi Gramodyog Bhawan, New Delhi

\*816. SHRIMATI VIDYAVATI CHATUR-VEDI: Will the Minister to INDUSTRY be pleased to refer to the reply given on 11th August, 1982 to Unstarred Question No. 5001 regarding leasing out of property of Khadi Bhawan, New Delhi and state the decision of Government in respect of the permission given by the Khadi Gramodyog Bhawan, New Delhi to its tenant in the portion of Regal Building, purchased by the Khadi Gramodyog Bhawan, to further lease it out to some other tenant?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO) Government had asked the Khadi and Village Industries Commission to review the matter. The review revealed violation of the terms and conditions of the lease and KVIC has since filed eviction suits against the concerned parties. These suits are still pending in the Court.

[English]

# Procurement of Woodlen Uniform Material by O.N.G.C.

\*819. SHRI M.V. CHANDRA-SEKHARA MURTHY: SHRI H.G. RAMULU:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission, Dehradun has bifurcated the process of procurement of employees' woollen dress/uniform material and has allowed its different units to invite tenders as per their own requirements; and

(b) if so, the reasons for this change?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI **BRAHM** DUTT): (a) The Regional Offices of ONGC have been authorised to procure the uniforms/dress material for the workers as the standardised specifications and norms.

(b) This would facilitate timely supply of the material.

## Seminar on Development of Air Energy

\*824. SHRIMATI D.K. BHANDARI: Will the Minister of ENERGY be pleased to state:

- (a) whether a seminar on development of air energy was held in New Delhi during February, 1988;
- (b) if so, the issues discussed during this seminar;
- (c) whether Government propose to take some action on the suggestions made in the seminar;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTLR OF COMUNICATIONS (SHRI VASANT SATHE): (a) and (b). An American Wind Energy Association Trade Mission organised a symposium on "U.S. Wind Technologies" on 16th February 1988. In 'the symposium the Mission made presentations on overview of the wind power industry in U.S.A. which also included their experience on promotional policy, implementation and technical performance of wind turbines with special reference to wind farms for power generation. According to the presented, 1400 MW of wind farm capacity based on nearly 17000 grid connected wind electric generators has been installed till 31.12.1987 in the wind farms in California, U.S.A. Technical information on various